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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.12.2018

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.244/ BB/2018 16	For admission	Sec 7 of I&B code	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructur e Limited	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER
T.P. MUTHANNA
9448 240 532

PETITIONER
REPRESENTATION TO WHOM

Ashok Kumar Mishra
SIGNATURE

PETITIONER/s: M/s DENA BANK

RESPONDENT/s: M/s Kavveri Telecom Infrastructure Ltd

Representative from the bank
Petitioner

Praveen Kumar
Praveen Kumar
Asst. General Manager
Dena Bank

ORDER

Heard Shri T.P.Muthanna, Learned Counsel for the Petitioner, and Shri Praveen Kumar, AGM of Dena Bank. Issue notice to the Respondent. Registry is directed to prepare notice, and Counsel for the Petitioner is permitted to collect notice from the Registry and serve it personally on the MD of the Company and the Company, and also by Speed Post, and file proof of service. Post the case on 11.01.2019.

Ashok Kumar Mishra
Member (T)

Rajeswara Rao Vittanala
Member (J)

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